Examination system for commissioned Engineer Officers of Indian Navy

DIRECTOR GENERAL OF SHIPPING		
Authorised by	EAC BRANCH File No:ENG/EXAM-11(1)/2004	EACQM: 7.2.2
Dy. Chief Surveyor cum Sr.Dy.DG (Tech)	Engineering Circular	Circular No. 93
	Issue No. 00	Dated: 29th Aug, 2005

Subject : Examination system for commissioned Engineer Officers of Indian Navy

The purpose of this notice is to provide a stream for engineer officers serving in Indian Navy to obtain Certificate of Competency under M.S. (STCW) Rules, 1998. The Directorate vide <u>M.S. Notice 6 of 2001</u> dated 9th March 2001 and <u>M.S. Notice 7 of 2005</u> dated 8th August 2005 has detailed the procedure for conversion of Certificate of Service issued to naval officers to Certificate of Competency as marine engineer officers under M.S. (STCW) Rules, 1998. The Chief Examiner of Engineers, Directorate General of Shipping, Mumbai has now considered educational qualification, training and service of engineer officers in Indian Navy and decided to create a stream for such officers for obtaining Certificate of Competency, which is described as follows:

Minimum requirement for certification of officer in charge of an engineering watch (Marine Engineer Officer Class IV)

Every candidate shall be:

- 1. Commissioned Engineer Officer of Indian Navy in service or retired;
- 2. Medically fit including eye sight and hearing as prescribed in the Merchant Shipping (Medical Examination) Rules, 2000;
- 3. Obtained a Bachelor degree in mechanical engineering from Naval Engineering College, INS Shivaji, Lonavala or a degree in mechanical engineering from an AICTE approved engineering institution with minimum 50% of marks aggregate;
- 4. Successfully completed Marine Engineering Specialization Course (MESC) at INS Shivaji, Lonavala covering a period of 20 months, which includes:
 - i. 10 months MESC Phase I course including 4 basic safety courses (Fire Prevention and Fire Fighting, Elementary First Aid, Personal Survival Technique and Personal Safety and Social Responsibilities) and 6 months on board sea training in Engine Room on naval ships with Training and Assessment Record (TAR) Book maintained;
 - ii. MESC Phase II terminal course of 10 months including simulator course, 3 advance modular courses (Advance Fire Fighting, Proficiency in Survival Craft & Rescue Boat and Medical First Aid) and covering the syllabus of 3 months preparatory course for MEO Class IV Part 'B' Examinations.
- 5. Should meet any other statutory requirements as notified from time to time by Chief Examiner of Engineers, Directorate General of Shipping, Mumbai.

The engineer officers in Indian Navy who have complied with the above requirements are exempted from MEO Class IV Part 'A' examinations.

The officers have to undergo further a minimum sea service of 12 months as Assistant Engineer Officer (AEO) in watch keeping in engine room on board naval ships powered by main propulsion machinery of 750 KW propulsion power or more with duly approved TAR Book.

On successful completion of above, the Indian Navy Commissioned Engineer Officers will be exempted from all papers of written Examinations of MEO Class IV Part 'B'. Such candidates are eligible for oral examination conducted by the Directorate General of Shipping in all functions of MEO Class IV examination. On passing the Oral examination they will be issued with MEO Class IV Certificate of Competency.

Minimum requirements for certification of Second Engineer Officer on ships powered by main propulsion machinery of 3000 KW propulsion power or more (Marine Engineer Officer Class II)

- 1. The Indian Navy commissioned engineer officers holding MEO Class IV Certificate of Competency and complying with above requirements are exempted from Marine Engineer Officer Class II Part 'A' examinations. They have to undergo further minimum 24 months sea service on board naval ships powered by main propulsion machinery of 750 KW propulsion power or more carrying out engine room independent Watch keeping.
- 2. The Indian Navy Officer complied with the above requirements will be eligible to sit for MEO Class II Part 'B' written and oral examinations conducted by the Directorate General of Shipping.
- 3. A commissioned Indian Navy Engineer Officer who has retired from the service of Indian Navy and obtained MEO Cl IV certificate of competency can serve in merchant navy ships and subsequently appear for MEO Class II Part B Written and Oral examinations after appropriate sea service on Merchant Ships in accordance with M.S. (STCW) Rules, 1998.

Minimum requirements for certification of Chief Engineer Officer on ships powered by main propulsion machinery of 3000 KW propulsion power or more (Marine Engineer Officer Class I)

The Indian Navy commissioned engineer officer holding Certificate of Competency as MEO Class II will be eligible to appear for MEO Class I examinations in accordance with M.S. (STCW) Rules, 1998, after complying with the following:

- 1. Sea service in merchant navy ships for 18 months;
- 2. Successful completion of 2 months approved preparatory course in Engineering Management;
- 3. Attending Advanced Simulator course approved by Directorate General of Shipping,.

This is issued with the approval of the Chief Examiner of Engineers, Directorate General of Shipping